## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3499 ANSWERED ON:26.04.2012 SHARING OF WATER BETWEEN DELHI AND HARYANA Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the water sharing issue between Delhi and Haryana still remains unresolved;
- (b) if so, the details thereof;
- (c) the steps taken/being taken by the Union Government to resolve the issue; and
- (d) whether the Union Government is confident of providing full water facility to the people of Delhi and the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) & (b) In a Memorandum of Understanding signed by the Chief Ministers of Haryana, National Capital Territory of Delhi, Uttar Pradesh, Rajasthan and Himachal Pradesh on 12 May 1994, the shares of Yamuna water to Delhi and Haryana already stand decided. However, the two States have not come to any agreement on sharing the savings in water due to the construction of a concrete lined channel between Munak and Haiderpur.
- (c) A Group of Ministers set up by the Union Government has discussed the issues relevant to the allocation of the aforesaid savings in water between Haryana and Delhi in two meetings.
- (d) The matter is dependent on any agreement reached between Delhi and the States supplying water to it.